

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING  
LOKSABHA  
UNSTARRED QUESTION NO. 244  
TO BE ANSWERED ON 30<sup>TH</sup> NOVEMBER 2021

**ARTIFICIAL INSEMINATION OF DAIRY ANIMALS AND BOVINES**

244. SHRI SANGANNA AMARAPPA:  
SHRI PRATHAP SIMHA:  
DR. UMESH G. JADHAV:  
SHRI L.S. TEJASVI SURYA:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
मत्स्यपालन, पशुपालन और डेयरी मंत्री  
be pleased to state:

- (a) whether the Government has taken steps to regulate and check the artificial insemination of dairy animals and bovines, and if so, the details thereof;
- (b) the details of the dairy production farms registered with the Government from the State of Karnataka; and
- (c) whether the Government has noticed desperate efforts by foreign dairy conglomerates to denigrate the Indian dairy industry?

**ANSWER**

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
(SHRI PARSHOTTAM RUPALA)

(a) Yes Sir. In order to compliment and supplement the efforts by the States and Union Territories to regulate and check artificial insemination of dairy animals and bovines Government of India has undertaken following steps for regulating artificial insemination in the country: i) in order to improve quality of semen production Minimum Standards Protocol (MSP) for semen production has been formulated and made available to all semen stations in the country; ii) Central Monitoring Unit (CMU) for evaluation of semen stations under the control all the agencies including private agencies have been constituted; iii) Central Monitoring Unit undertake evaluation and grading of all the semen stations on the basis of implementation of MSP; iv) States have been requested to use semen doses produced only from semen stations graded as A and B by Central Monitoring Unit under breeding programme; v) Minimum Standard Protocol (MSP) and Standard Operating Procedures (SOP) for Artificial Insemination Training Institutes has been formulated; vi) Central Monitoring Unit has been constituted for evaluation and grading of all the Artificial Insemination Training Institutes under the control of all the agencies in the country; vii) States have been

requested to undertake training of Artificial Insemination Technicians only at training centres graded by Central Monitoring Unit and viii) directions has been issued to the States under the Section 39 of The Prevention and Control of Infectious and Contagious Diseases in Animals Act 2009 for implementation of Minimum Standard Protocol at Semen Stations for prevention and control of infectious and contagious diseases spread through semen.

(b) As per information received from the Animal Husbandry Department, Government of Karnataka, Dairy production farms are not being registered by the Department of Animal Husbandry & Veterinary Services, Karnataka

(c) The Department of Animal Husbandry and Dairying has no information regarding desperate efforts made by foreign dairy conglomerates to denigrate the Indian dairy industry.